Indospirit Bars Private Limited (in CIRP) – CP(IB)/162(PB)/2026 – ICD 30.09.2026

List of creditors under Reg 13(2)(ca) – Annexure for category 7: Operational creditors (Government dues) – as on 02.11.2026 (Amount in Rs.)

Sl. No.	Name of creditor	Date of receipt of claim	Amount claimed (Rs.)	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by security interest (Rs.)	Amount covered by guarantee (Rs.)	Whether related party?	% voting share in CoC	Amount of contingent claim (Rs.)	Amount of claim not admitted (Rs.)	Amount of claim under verification (Rs.)	Remarks, if any
1	Department of Trade & Taxes, GNCTD (Ward 90)	14.10.2026	660,864	660,864	Delhi VAT dues (assessment orders)	0	0	No	5.62	0	0	0	Admitted
2	Employees' Provident Fund Organisation, RO Delhi (South)	14.10.2026	562,161	240,459	EPF dues	0	0	No	2.05	321,702	0	0	Damages u/s 14B treated as contingent
	Total		**1,223,025**	**901,323**		**0**	**0**		**7.67**	**321,702**	**0**	**0**	